3655

THE MINISTER OF PLANNING] (SHRI B. R. BHAGAT): No, Sir; there has been no such communication from the World Bank to the Government of India.

रिजीवस्टों की क्वार्टरों का ग्रलाट किया जाता

*५१८. श्रोमती सरला भदौरिया ः क्या निर्माण तथा फ्रावास मंत्री यह बताने की क्रपाकरेंगे कि :

- (क) केन्द्रीय सरकार के उन कर्म-चारियों को जो सेना के रिजविस्ट थे श्रौर चीनी आक्रमण के समय सेना में बुलाये गये थे, सेना से लौट ग्राने पर ग्रभी तक क्वार्टर क्यों नहीं ग्रलाट किये गये ;
- (ख) ऐसे कर्मचारियों की संख्या कितनी है; भ्रीर
- (ग) उन्हें क्यार्टर कब तक अरलाट कर दिये जायेंगे ?

t [ALLOTMENT OF QUARTERS TO RESERVISTS

*518. SHRIMATI SARLA BHADAU-RIA: Will the Minister of WORKS AND HOUSING be pleased 10 state:

- (a) the reason why the Centra! Government employees, who were reservists in the military and were called for active service at the time of the Chinese attack, have not so far been allotted quarters on their return from active service;
- Ob) what is the number of such employees; and
- (c) by when quarters will be allotted to them?]

निर्माण तया आवास मंत्री (श्री मेहर चन्द खन्ना): (क) से (ग). 'मौजूदा ऐमर्जेंसी के दौरान ऐक्टिव सर्विस के लिए बुलाए गये या डिफेंस फोर्सेस में शरीक होने की जिन

सरकारी मुलाजिमों को इजाजत दे दी गयी थी उनके परिवार के लोगों के लिए जनरल पूल में रिहायश कायम रखने" के सिलसिले में रक्षा मंत्रालय के मश्विर से दिसम्बर, १९६३ में एक फैसला किया गया था। इस सिलसिले में २० दिसम्बर, १९६३ को जारी किये गये ब्रादेश की एक कापी सभा पटल पर रखी है। दिखिय परिशिष्ट ४६, अनुपन्न संख्या ५०।] इससे यह पता चलेगा कि इस ब्रादेश में वे सरकारी मुलाजिम भी ब्रा जाते हैं, जो कि डिफेंस सर्विस के रिजर्विस्ट हैं इनमें टेरिटोरियल ग्रामी ग्रीर ग्राकजेलिरी ऐयर फोर्स तथा वे लोग भी शामिल हैं, जिन्हें एक्टिव सर्विस के लिए बुलाया गया था।

मिलिट्री ड्यूटी पर बुलाये गये वे रिजविस्ट जिनके पास जनरल पूल में मकान नहीं थे उन्हें दूसरे हकदार सरकारी मुलाजिमों की तरह ही समझा जायेगा।

UTHE MINISTER OF WORKS AND HOUSING (SHRI MEHR CHAND KHANNA): (a) to (c). In consultation with the Ministry of Defence, a decision was taken in December, 1963, in regard to the "Retention of General Pool Accommodation by the families of Civil Government Servants who are permitted to join the Defence Forces or who are called up for Active Service during the present Emergency".

A copy of the order issued in this connection on the 20th December 1963 is laid on the Table of the Sabha. [See Appendix XLIX, Annexure No. 50.]

It will be noticed that the order also covers those Government servants who are in the reserves of the Defence Services, including those in the Territorial Army and the Auxiliary Ai_r Force, and who are called up for active service.

The reservists who were called up for military duty and who were not in occupation of General Pool Accommodation, are to be treated at par with other eligible Government servants.]

MARKETS CONSTRUCTED IN DELHI BY THL WORKS AND HOUSING MINISTRY

- *519. SHRI B. K. GAIKWAD: Will the Minister of WORKS AND HOUSING be pleased to state:
- (a) whether it is a fact that sime shops were reserved for the persons belonging to the Scheduled Castes and Scheduled Tribes in the mar<ets constructed by his Ministry in Delhi;
- (b) if so, whether it is a fact that this policy is not being implemented by Government; and
 - (c) if so, what is the reason therefor?

THE MINISTER OF WORKS AND HOUSING (SHRI MEHR CBAND KHANNA): (a) No.

(b) and (c). Do not arise.

ACCOMMODATION TO GOVERNMENT EMPLOYEES IN DELHI

*520. Shri D. B. DESAI: Will the Minister of Works and Housing be pleased to state:

- (a) whether it is a fact that a lirge number of Central Government em ployees in Delhi, who have put in 9 to 10 years service, have not so far been provided with Government accommo dation; '
- (b) if so, what are the reasons thereof and the approximate time by which such employees are likely to get accommodation; and
- (c) what is the number of Government quarters which are ready or likely to be ready for allotment in. the next two months?

THE MINISTER OF WORKS AND HOUSING (SHRI MEHR CHAND KHANNA): (a) Yes.

(b) The number of Government servants involved is over 1 lakh in Delhi against an availability of about 36000 residences only in the general pool.

to Questions

(c) About 6000 houses are under construction and another about 4700 are to be taken up shortly of which about 3500 are likely to be completed during 1964-65. Some of these houses will be available in the next two months.

KADANA IRRIGATION PROJECT

- *521. SHRI M. C. SHAH: Will the Minister of IRRIGATION AND POWER be pleased to state:
- (a) whether the Governments of Gujarat and Rajasthan have now come to an agreement regarding the Kadana Irrigation Project; and
- (b) if so, why this project is not being implemented?

THE MINISTER OF IRRIGATION AND POWER (Dr. K. L. RAO): (a) Yes, Sir.

(b) The project is under examination in the C.W. and P. Commission.

तवा परियोजना

*५२२, श्री गिरिराज किशोर कपूर: क्या सिंबाई तथा विद्युत् मंत्री यह बताने की कृपा करेंगे कि:

- (क) क्या यह सच है कि तवा परि-योजना का कार्य बीच में रोक दिया गया है :
- (ख) यदि हां, तो उसके क्या कारण हैं ; स्रौर
- (ग) यह परियोजना सम्भवतः कद तक पूर्णं हो जायेगी ?